

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.†1391
TO BE ANSWERED ON THE 26TH JULY, 2016/SHRAVANA 4, 1938 (SAKA)**

REVENUE COLLECTION FROM HOTELS

†1391. SHRI KAUSHALENDRA KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some hoteliers in NDMC area are not paying Government revenue;

(b) if so, the details thereof and the number of such hoteliers with whom there is a dispute and the amount of the revenue outstanding;

(c) whether the NDMC has powers to cancel the licenses of these hotels and if so, the details thereof;

(d) whether the NDMC also has power to audit the revenue account of these hotels; and

(e) if so, the details of audit conducted during the last one year and the current year?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) & (b): Yes, Madam. The list of such hotels and outstanding dues are attached at Annexure 'A.'

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(c): As per clause of licence deed, in the event of breach of any of the terms and conditions of the licences; the licensor shall terminate and revoke the licence. On the revocation being made, it shall be the duty of the licensee to quit and vacate the premises without any resistance and obstruction and give the complete control of the premises to the Licensor.

(d) & (e): As per License Deed, the licensee shall furnish to the licensor every year, within a period of 30 days of the date on which the audited accounts of the Licensees are approved and adopted in the Annual General Meeting of the shareholders of the Licensees, a statement duly certified by the statutory auditors of the licensees appointed in pursuance of the relevant provisions of the Companies Act, 1956 giving break-up of the various items comprising the total gross turnover in relation to the business of the licensees in the said hotel during the preceding financial year.

As per records of NDMC the details of Hotels not payment Government Revenue

S.No.	NAME OF HOTELS	MONTHLY LICENCE FEE	YEARLY LICENCE FEE	WHETHER PAYING OR NOT	OUTSTANDING DUES UPTO JUNE-16	REMARKS
1	BHARAT(THE LALIT)	Paying Annually	Rs.1,45,00,000/- (PROVISIONALY) YEARLY IN EVERY NOV.	Rs.1,65,30,000/- LAST AMOUNT PAID IN DECEMBER, 2015	Rs.11.89 CR.	Dispute of interest
2	LE-MERIDIEN(C. J.INTERNATIONAL)	Paying Annually	Rs.3,13,00,000/- (PROVISIONALY) MONTHLY, W.E.F. 15.4.2014 (AS PER DECISION OF COUNCIL RESOLUTION DT. 26.04.2016)	Rs.50,92,43,676/- - LAST AMOUNT PAID IN APR.2015	Rs.592.66 CR.	Matter is Sub-judice in High Court
3	PROMINENT (CONNAUGHT)	SEALED	Rs.4,53,71,583/- (PROVISIONALY) YEARLY IN EVERY NOV.	Rs.11,03,57,204/- - LAST AMOUNT PAID IN JAN.2016	Rs.143.44 CR. (AS PER CURRENT STATEMENT)	Matter is Sub-judice in High Court
4	SUN AIR(METROPOLITAN)	Paying Annually	Rs.1,22,04,102/- YEARLY IN EVERY JAN. WITH 5% ENHANCEMENT	Rs.1,44,82,201/- LAST AMOUNT PAID IN JAN.2016	NIL	-----
5	ASIAN	SEALED		Rs.3,19,642/- LAST AMOUNT PAID IN MAY.2015	Rs.69.43 CR.	Sealed
6	TAJ MAN SINGH	RS.2,75,07,616/- AS L/FEE PLUS RS.39,88,604 (14.5% SERVICE TAX) MONTHLY	Rs.3,14,96,220/- MONTHLY	Rs.3,25,32,340/- LAST AMOUNT PAID IN JUNE.2016	NIL	----
7	GESTURE	SEALED			Rs.10.15 CR.	Sealed
